

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI.

OA 511/99

New Delhi this the 9th day of March, 1999.

Hon'ble Shri S.R. Adige, Vice Chairman(A)  
Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Ex.Havaldar(OPR)

Ajai Kumar Now(Terminated)  
Stores Incharge  
R.A.M. A.W.W.A. Shop,  
(Unit Run Canteen)  
of HQ 22 Inf.Div.C/O 56 APO  
present address: C/O Rajvir Singh  
H.No.44, Balli No.17,  
Brahmpuri, Shahdara, Delhi.

... Applicant

(By Advocate Shri V.P.S. Tyagi )

Versus

1. Union of India through  
Secretary Ministry of Defence,  
New Delhi.
2. The Q.M.G. Army Hqrs.,  
DHQ PO New Delhi.
3. Col. Admin. and Chairman  
RAM AWWA Shop-Golden RAM  
Gift Corner, A Unit RUN  
C.S.D. Canteen, HQ 22, Inf.Div.  
C/O 56 APO.
4. Capt. Adjutant Vinod Kumar T.  
Golden RAM Gift Corner 622,  
EME Battalion C/O 56 A.P.O.
5. General Officer Commanding  
HQ 22 Inf.Div.C/O 56 APO

... Respondents

ORDER (ORAL)

(Hon'ble Shri S.R. Adige, Vice Chairman (A))

Applicant impugns the respondents order dated 28.2.99  
relieving him from duties w.e.f. 1.3.99 which is annexed at Ann.A.1.  
Nothing has been shown to establish that the applicant has  
exhausted the departmental remedies available to him.

Under the circumstances, this OA is premature and it is  
dismissed by holding that the applicant should in the first  
instance exhaust departmental remedies available to him, and  
thereafter, if any, grievance still survives, it will be open to  
him to agitate the same through appropriate original proceedings  
in accordance with law, if so advised.

*Lakshmi Swaminathan*  
(Smt. Lakshmi Swaminathan)  
Member (J)

*S.R. Adige*  
(S.R. Adige)  
Vice Chairman(A)